



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.0705(I)/2026 [28]

[1]

The Hon'ble the Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of posting of following Civil Judges appointed against Regular Vacancies, under Government in Legal Department, Gandhinagar Notification No. LD/DAM/e-file/12/2026/1412/D Section dated 20.08.2026, as under:

Sr.	Judicial Officer [JO Code]	Posted as
1	Mr. Priyansh Mahendrasinh Rathod [GJ01778]	To be officiating 6th Additional Civil Judge, Surat
2	Ms. Riya Goel [GJ01779]	To be officiating 3rd Additional Civil Judge, Bharuch
3	Ms. Garima Gopinath Nambiar [GJ01780]	To be officiating 4th Additional Civil Judge, Vadodara
4	Ms. Arushi Agrawal [GJ01781]	To be officiating 2nd Additional Civil Judge, Nadiad, District Kheda
5	Mr. Vishwassinh Vijaysinh Sisodiya [GJ01782]	To be officiating 2nd Additional Civil Judge, Himatnagar, District Sabarkantha
6	Ms. Amita Jain [GJ01783]	To be officiating 5th Additional Civil Judge, Vadodara
7	Mr. Yash Mehta [GJ01784]	To be officiating 7th Additional Civil Judge, Surat
8	Mr. Mahipalsinh Ghanshyambhai Rathod [GJ01785]	To be officiating 2nd Additional Civil Judge, Jamnagar
9	Ms. Shreya Singhal [GJ01786]	To be officiating 6th Additional Civil Judge, Vadodara
10	Mr. Hiteshkumar Hirabhai Solanki [GJ01787]	To be officiating 2nd Additional Civil Judge, Junagadh
11	Ms. Jheel Gupta [GJ01788]	To be officiating 4th Additional Civil Judge, Bharuch
12	Ms. Shikha Goel [GJ01789]	To be officiating 8th Additional Civil Judge, Rajkot
13	Mr. Jaydeep Findoria [GJ01790]	To be officiating 4th Additional Civil Judge, Mahesana
14	Ms. Nionika Sachdeva [GJ01791]	To be officiating 8th Additional Civil Judge, Surat
15	Mr. Ravikumar Pravinbhai Ghoghari [GJ01792]	To be officiating 2nd Additional Civil Judge, Kalol, District Gandhinagar
16	Ms. Pooja Jagdishbhai Prajapati [GJ01793]	To be officiating 9th Additional Civil Judge, Rajkot
17	Ms. Shruti Girishkumar Pasi [GJ01794]	To be officiating 2nd Additional Civil Judge, Palanpur, District Banaskantha
18	Ms. Vanshika Narendra Singh Dhaddha [GJ01795]	To be officiating 3rd Additional Civil Judge, Anand

Sr.	Judicial Officer [JO Code]	Posted as
19	Mr. Jaideep Gadhavi [GJ01796]	To be officiating 2nd Additional Civil Judge, Porbandar
20	Ms. Urviben Dharmendrabhai Patel [GJ01797]	To be officiating 4th Additional Civil Judge, Anand
21	Mr. Uttam Singh Patel [GJ01798]	To be officiating 3rd Additional Civil Judge, Junagadh
22	Ms. Teena Talesara [GJ01799]	To be officiating 7th Additional Civil Judge, Vadodara
23	Mr. Dhruv Gupta [GJ01800]	To be officiating 2nd Additional Civil Judge, Valsad
24	Mr. Shikhar Moolchandani [GJ01801]	To be officiating 2nd Additional Civil Judge, Bhuj, District Kachchh
25	Mr. Abhijeet Singh Rathore [GJ01802]	To be officiating 8th Additional Civil Judge, Vadodara
26	Ms. Akshita Jain [GJ01803]	To be officiating 9th Additional Civil Judge, Surat
27	Ms. Monikaben Pravinbhai Oad [GJ01804]	To be officiating 3rd Additional Civil Judge, Sanand, District Ahmedabad (Rural)
28	Ms. Dhanvi Vaikank Joshi [GJ01805]	To be officiating 10th Additional Civil Judge, Surat
29	Ms. Monika Choudhary [GJ01806]	To be officiating 2nd Additional Civil Judge, Modasa, District Arvalli
30	Ms. Priya Goyal [GJ01807]	To be officiating 3rd Additional Civil Judge, Jamnagar
31	Mr. Ajay Ramesh Tolani [GJ01808]	To be officiating 2nd Additional Civil Judge, Navsari
32	Mr. Rahul Yogeshbhai Parikh [GJ01809]	To be officiating 3rd Additional Civil Judge, Valsad
33	Ms. Pratibha Manoj Joshi [GJ01810]	To be officiating 2nd Additional Civil Judge, Surendranagar
34	Ms. Mudra Jagdishbhai Motivaras [GJ01811]	To be officiating 2nd Additional Civil Judge, Dahod
35	Ms. Dhruvi Sunilkumar Kamdar [GJ01812]	To be officiating 3rd Additional Civil Judge, Himatnagar, District Sabarkantha
36	Ms. Shrishti Jain [GJ01813]	To be officiating 3rd Additional Civil Judge, Dahod
37	Ms. Kundan Girishkumar Prajapati [GJ01814]	To be officiating 4th Additional Civil Judge, Himatnagar, District Sabarkantha
38	Ms. Archana Ranjit Choudhari [GJ01815]	To be officiating Additional Civil Judge, Vyara, District Tapi
39	Mrs. Nidhi Bansal [GJ01816]	To be officiating 5th Additional Civil Judge, Anand
40	Ms. Ashima Asifbhai Memon [GJ01817]	To be officiating 3rd Additional Civil Judge, Modasa, District Arvalli
41	Mr. Vickykumar Bhupeshbhai Parmar [GJ01818]	To be officiating 2nd Additional Civil Judge, Botad

Sr.	Judicial Officer [JO Code]	Posted as
42	Ms. Priyadarshini Khangarot [GJ01819]	To be officiating 2nd Additional Civil Judge, Chhotaudepur
43	Ms. Asmita Sharma [GJ01820]	To be officiating 9th Additional Civil Judge, Vadodara
44	Ms. Ayeshabanu Sadikkhan Mandori [GJ01821]	To be officiating 3rd Additional Civil Judge, Nadiad, District Kheda
45	Mr. Dileepsingh Bhanwarsingh Rajpurohit [GJ01822]	To be officiating 3rd Additional Civil Judge, Godhra, District Panchmahals
46	Mr. Amitkumar Hirabhai Solanki [GJ01823]	To be officiating 3rd Additional Civil Judge, Navsari
47	Mr. Bhavikkumar Ishwardan Gadhavi [GJ01824]	To be officiating 2nd Additional Civil Judge, Anklesvar, District Bharuch
48	Mr. Kishankumar Nathubhai Chaudhari [GJ01825]	To be officiating 5th Additional Civil Judge, Himatnagar, District Sabarkantha
49	Mr. Kaushikkumar Dineshbhai Adraja [GJ01826]	To be officiating Additional Civil Judge, Limbdi, District Surendranagar
50	Ms. Jalak Jain [GJ01827]	To be officiating 10th Additional Civil Judge, Vadodara
51	Ms. Pooja Mukesh Choudhary [GJ01828]	To be officiating 4th Additional Civil Judge, Nadiad, District Kheda
52	Ms. Sonali Chauhan [GJ01829]	To be officiating 5th Additional Civil Judge, Mahesana
53	Mr. Ajay Ishvarbhai Makwana [GJ01830]	To be officiating Additional Civil Judge, Deesa, District Banaskantha
54	Mr. Sumit Saroha [GJ01831]	To be officiating 2nd Additional Civil Judge, Morbi
55	Mr. Manojkumar Ramnikbhai Dave [GJ01832]	To be officiating Additional Civil Judge, Umbergaon, District Valsad
56	Mr. Jigneshkumar Maheshbhai Parmar [GJ01833]	To be officiating 3rd Additional Civil Judge, Palanpur, District Banaskantha
57	Mr. Amandeep Joginder Singh Malik Malik [GJ01834]	To be officiating 4th Additional Civil Judge, Jamnagar
58	Mr. Pavan Paraskumar Vyas [GJ01835]	To be officiating 4th Additional Civil Judge, Godhra, District Panchmahals
59	Ms. Shreya Soni [GJ01836]	To be officiating 4th Additional Civil Judge, Dahod
60	Ms. Nidhi Goel [GJ01837]	To be officiating 4th Additional Civil Judge, Junagadh
61	Mr. Aaditya Vimal Popat [GJ01838]	To be officiating Additional Civil Judge, Gandhidham, District Kachchh
62	Mr. Suhag Premjibhai Beladiya [GJ01839]	To be officiating 2nd Additional Civil Judge, Gandhinagar
63	Ms. Priya Mittal [GJ01840]	To be officiating 6th Additional Civil Judge, Mahesana
64	Ms. Himanshi Tripathi [GJ01841]	To be officiating 2nd Additional Civil Judge, Patan

Sr.	Judicial Officer [JO Code]	Posted as
65	Ms. Ayushi Bhardwaj [GJ01842]	To be officiating 5th Additional Civil Judge, Nadiad, District Kheda
66	Mr. Randhirsinh Narendrasinh Chavda [GJ01843]	To be officiating 3rd Additional Civil Judge, Ahmedabad (Rural)
67	Ms. Divya Jain [GJ01844]	To be officiating 3rd Additional Civil Judge, Patan
68	Ms. Muskan Agarwal [GJ01845]	To be officiating 11th Additional Civil Judge, Vadodara
69	Ms. Bharviben Rajeshkumar Prajapati [GJ01846]	To be officiating 2nd Additional Civil Judge, Rajpipla, District Narmada
70	Ms. Monika Kumari [GJ01847]	To be officiating 4th Additional Civil Judge, Valsad
71	Ms. Aditi Rathore [GJ01848]	To be officiating 6th Additional Civil Judge, Anand
72	Mr. Yash Gupta [GJ01849]	To be officiating 3rd Additional Civil Judge, Bhuj, District Kachchh
73	Mr. Rajeeb Shiv Shankar Kumar [GJ01850]	To be officiating 3rd Additional Civil Judge, Surendranagar
74	Ms. Khushbuben Alkeshkumar Bhojak [GJ01851]	To be officiating 7th Additional Civil Judge, Anand
75	Mr. Muhammedarshad Muhammedaslam Shaikh [GJ01852]	To be officiating 2nd Additional Civil Judge, Vapi, District Valsad
76	Mr. Vikash Sharma [GJ01853]	To be officiating 4th Additional Civil Judge, Bhuj, District Kachchh
77	Ms. Purvi Malik [GJ01854]	To be officiating 12th Additional Civil Judge, Vadodara
78	Mr. Bharat Ashokkumar Gupta [GJ01855]	To be officiating 2nd Additional Civil Judge, Veraval, District Gir Somnath
79	Mrs. Deepukunwar Kishansingh Chauhan [GJ01856]	To be officiating 7th Additional Civil Judge, Mahesana
80	Ms. Hafijunisha Mohmad Hanif Mirza [GJ01857]	To be officiating 4th Additional Civil Judge, Patan
81	Ms. Mantasha Fatema Saiyed Mohsin Bukhari [GJ01858]	To be officiating 8th Additional Civil Judge, Mahesana
82	Ms. Kiranben Hareshkumar Jaswani [GJ01859]	To be officiating 3rd Additional Civil Judge, Gandhinagar
83	Mr. Prashant Chandrakantbhai Rathod [GJ01860]	To be officiating 3rd Additional Civil Judge, Porbandar
84	Mr. Sahdevsinh Jagdishbhai Masani [GJ01861]	To be officiating 9th Additional Civil Judge, Mahesana
85	Ms. Shilpa Shekhawat [GJ01862]	To be officiating 8th Additional Civil Judge, Anand
86	Mr. Devang Mudgal [GJ01863]	To be officiating 2nd Additional Civil Judge, Lunavada, District Mahisagar
87	Ms. Srushti Mukeshkumar Patel [GJ01864]	To be officiating 4th Additional Civil Judge, Ahmedabad (Rural)

Sr.	Judicial Officer [JO Code]	Posted as
88	Mr. Manish Kumar Rathi [GJ01865]	To be officiating 13th Additional Civil Judge, Vadodara
89	Mr. Raju Singh [GJ01866]	To be officiating 2nd Additional Civil Judge, Amreli
90	Mr. Naman Shaileshkumar Rajput [GJ01867]	To be officiating 2nd Additional Civil Judge, Vyara, District Tapi
91	Mr. Ajaykumar Jilubhai Gohel [GJ01868]	To be officiating Additional Civil Judge, Dhrangadhra, District Surendranagar
92	Mr. Sagardan Dadabhai Danti [GJ01869]	To be officiating 10th Additional Civil Judge, Mahesana
93	Ms. Unnati Amrutbhai Chauhan [GJ01870]	To be officiating 5th Additional Civil Judge, Godhra, District Panchmahals
94	Mr. Harshil Rameshbhai Rabadiya [GJ01871]	To be officiating 4th Additional Civil Judge, Gandhinagar
95	Ms. Dhara Ghanshyambhai Parekh [GJ01872]	To be officiating 14th Additional Civil Judge, Vadodara
96	Mr. Umang Jayeshbhai Mashru [GJ01873]	To be officiating 3rd Additional Civil Judge, Amreli
97	Mr. Divyesh Jabardan Gadhvi [GJ01874]	To be officiating Additional Civil Judge, Gondal, District Rajkot
98	Mr. Adeshbhai Kirankumar Thakar [GJ01875]	To be officiating 6th Additional Civil Judge, Nadiad, District Kheda
99	Ms. Mamta Rajeshbhai Mav [GJ01876]	To be officiating 2nd Additional Civil Judge, Khambhaliya, District Devbhumi Dwarka
100	Mr. Prashantkumar Udesinh Patanwadiya [GJ01877]	To be officiating 5th Additional Civil Judge, Dahod
101	Mr. Navalsinh Kikabhai Bhabhor [GJ01878]	To be officiating 11th Additional Civil Judge, Mahesana
102	Mr. Sahdevsinh Mahipatsinh Zala [GJ01879]	To be officiating 12th Additional Civil Judge, Mahesana
103	Mr. Bhavik Kamleshbhai Bharad [GJ01880]	To be officiating 2nd Additional Civil Judge, Viramgam, District Ahmedabad (Rural)

[II]

Her Ladyship and Their Lordships, in exercise of the powers conferred by Sub-section (3) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023), to confer on all the above named newly appointed Civil Judges, mentioned in Part-I of this Notification, powers of **Judicial Magistrate, First Class**.



The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date: 27/08/2026

By order of the Hon'ble the Chief Justice and
the Hon'ble Judges of The High Court of Gujarat.

(Hemang R. Rawal)
Registrar General

No.A.0705(I)/2026 [28]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Director, Gujarat State Judicial Academy, Ahmedabad.
3. The Principal District Judge of all the Districts of Gujarat.
4. The President, Industrial Court, Ahmedabad.
5. The Accountant General (Accounts), Gujarat, Rajkot.
6. The Treasury Officers concerned.
7. The Judicial Officer concerned.

[He / She is directed to take charge of his / her assignment on 14/09/2026]

8. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:27/08/2026


(Hemang R. Rawal)
Registrar General